

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

IA 336/2017 In C.P. (I.B) No. 39 & 40/14/NCLT/AHM/2017


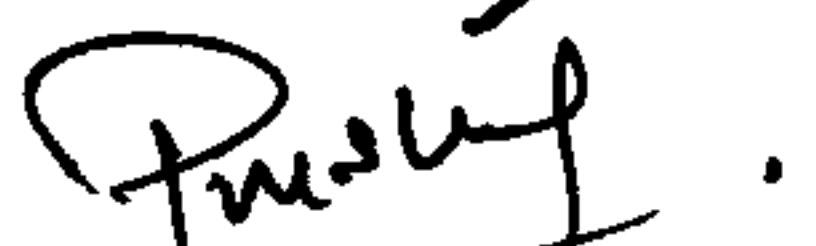
Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

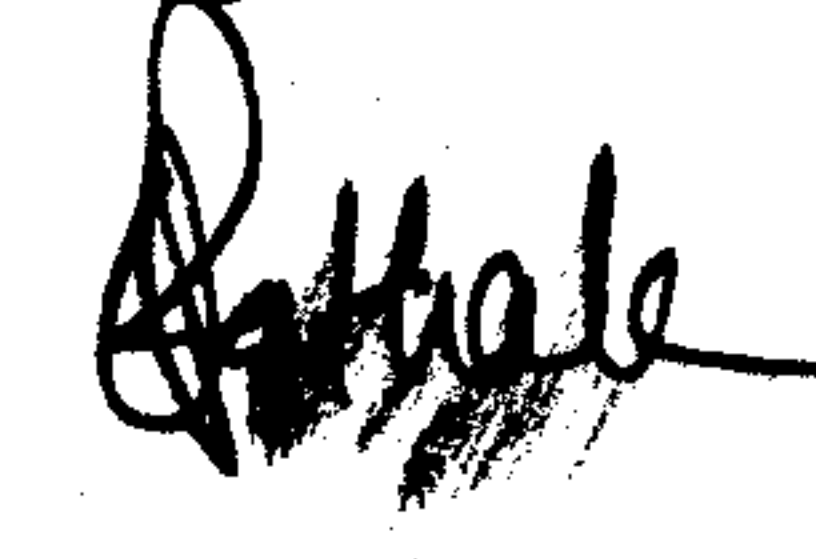
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017**

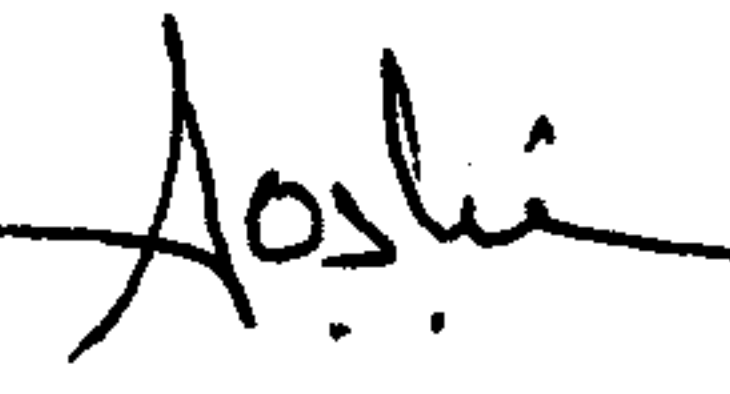
Name of the Company: Essar Steels Ltd.
V/s.
HDFC Bank Ltd. & Ors.

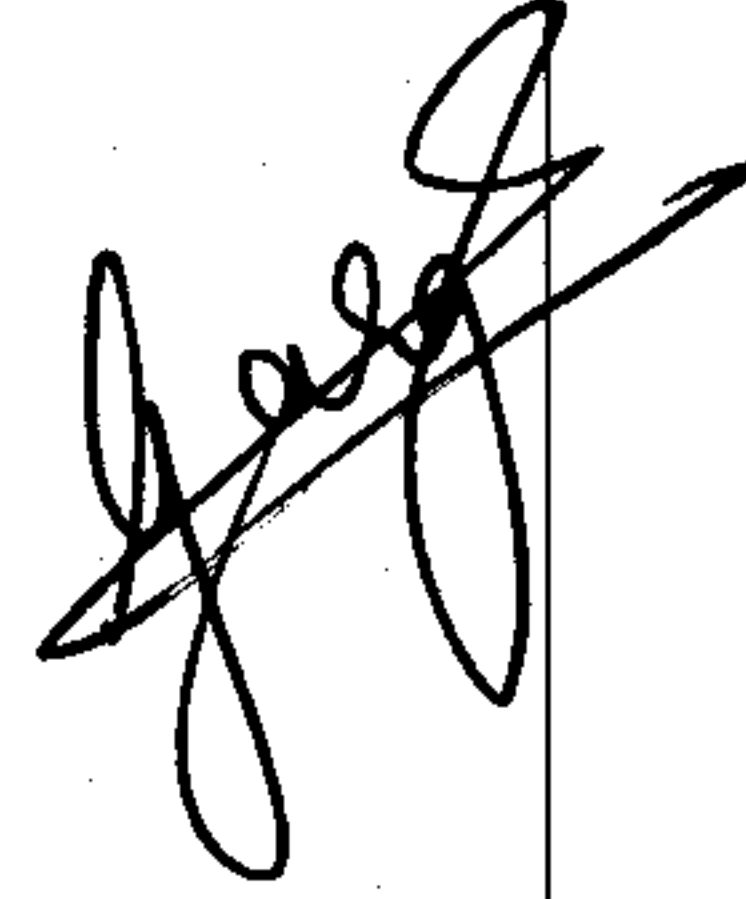
Section of the Companies Act: Section 14 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	JAY KANSARA PRIYAM SHAH	i/b Wadia Ghondy & Co. Ahmedabad	for Respondents	 
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2.	Mr. Nitya Patake	Adv. for Shareholder Amalchand Mangaldas & Co.	Applicant in C.P. 13/40/17	
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3.	Siddharth Joshi i/b. Singh & Co. for Standard Chartered Bank.	Advocate	Applicant in C.B. 13/39/17.	
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4.	sr. counsel Mr. Manish Bhatt i/b Gargi Vyas	Advocate	Applicant	
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ORDER

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Ms. Gargi Vyas i/b Samitti Legal present for Applicant. Learned Advocate Mr. Jay Kansara with Learned Advocate Mr. Priyam Shah present for Respondent / HDFC Bank in IA 336/2017.

Learned Advocate Mr. Siddharth Joshi present for Standard Chartered Bank.

Learned Advocate Mr. Nirag Pathak present for SBI.


Learned Advocate Mr. Jay Kansara appearing for HDFC Bank after taking instruction from HDFC Bank made a statement that HDFC bank is not going to execute the decree dated 06.11.2017 passed by Hon'ble High Court of Justice, Business and Property Courts of England and Wales Commercial Court (QBD) in case no. CL-2016-000160 during the moratorium period.

In view of the said statement made by the learned Advocate for HDFC Bank and in view of passing of decree by the UK Court, this application became infructuous.

Without going into merits of the prayer made in the application the application is disposed of accordingly.



MANORAMA KUMARI
MEMBER JUDICIAL



BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 27th day of November, 2017.